

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **06.03.2024** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 75/2024 To dispense with IA No. 215/2024 For Delay in representation IA No. 217 & 218/2024 For Stay IA No. 216/2024	S Lakshmanan & Anr. Vs Green Peace Construction Pvt Ltd	Mr. P Jesus Moris Ravi	
2	Comp App (AT) (CH) (Ins) No. 76/2024 For Condone Delay IA No. 222/2024 For Stay IA No. 220/2024 For Exemption IA No. 221/2204	Invent Assets Securitization and Reconstruction Pvt. Ltd. Vs Santosh Bhatia	Mr. Aakash Shah	
3	Comp App (AT) (CH) (Ins) No. 78/2024 For Stay IA No. 227/2024 For Exemption IA No. 228/2024 Leave to file IA No. 226/2024	Ravi Raman Vs R R Info Park Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	Mr. Surya Teja SS Nalla Mr. Ashwin Shanbagh For Caveator
4	Comp App (AT) (CH) (Ins) No. 53/2024 For Condone Delay IA No. 158/2024	State Bank of India Vs India Power Corporation Limited	M/s Cyril Amarchand Mangaldas	Ms. Deepika Murali

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) 90/2022 IA No. 204/2022 To dispense with IA No. 206/2022	Mr. Sutanu Sinha Liquidator of IVRCL Ltd. Vs Life Insurance Corporation of India	Mr. Nithyavendhan K	Mr. B Deepak Narayanan

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA (AT) No. 207/2021 (CA (AT) (Ins) No. 1353/2019)	M/s. FL Smidth Pvt. Ltd. Vs Lanco Infratech Ltd. Represented by its Liquidator Ms. Anuradha Bisani	Mr. T. Ravichandran	M/s Shardul Amarchand Mangaldas & Co
7	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No. 1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023 & 198/2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	Mr. Allwin Godwin	Mr. Ramakant Rai- R1 Mr. Adithya Reddy- R2-R9 & R12 Mr. Dhananjaya Sud-R10 Mr. T Sundar Rajan- R11
8	Comp App (AT) (CH) (Ins) 337/2022 For Stay IA No. 758/2022 For Exemption IA No. 759/2022 For Condone Delay IA No. 990/2022 To adv. Hg. IA No. 907/2022	M.K.Resely & 7 Ors Vs Union Bank of India Erattupetta Branch & 2 Ors	Mr. VK Peer Mohamed Khan Mr. S. Easwaran	Mr. Varun Srinivasan- R1 Ms. Shinu J Pillai R2 Mr. AG Sathya Narayana- R3
9	Comp App (AT) (CH) No. 8/2022 For Condone Delay IA No. 67/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 3 Ors.	Mr. Manuel Anand	M/s Gupta & Ravi - R1-R3
10	Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023	Mr. Satheesh Babu V K Vs Dileep KP, RP	Mr. Pawan Jhabakh	Ms. Reetha D

		WITH		
11	Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Mr. Saleesh K Satheesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
12	Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Mr. Rajesh KS Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
13	Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No.1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP	Mr. Pawan Jhabakh	Ms. Reetha D

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Review App No. 01/2023 in Comp App (AT) (CH) (Ins) No. 361/2022 IA No.827,828/2022 For Amendment IA No. 77 & 139/2024	Wind Construction Ltd Vs Ebenezar Inbaraj WITH	Ms. Abitha Banu	Mr. B Thilak Narayan
15	Review App No. 02/2023 in Comp App (AT) (CH) (Ins) No. 360/2022 IA No. 825, 826/2022 For Amendment IA No. 78 & 140/2024	Wind Construction Ltd Vs Ebenezar Inbara	Ms. Abitha Banu	Mr. B Thilak Narayan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No. 79/2024 Urgent Hearing IA No. 229/2024 For Stay IA No.230/2024 To dispense With IA No.231/2024	Anton Engineering Rep by Propretrix Zita Vija Vs Sherisha Technologies Private Limited& 2 Ors.	Mr. K P Sathish Kumar	Mr. T Ravichandran- R2

17	Comp App (AT) (CH) (Ins) No. 31/2023 For Stay IA No. 116 & 117/2023 To implead IA No. 621/2023	GVRS Manian Vs R. Venkatakrishnan Liquidator, St. John Freight System Ltd.	Mr. Subhang P Nair	Mr. TK Bhaskar Mr. Mayan H Jain
18	Comp App (AT) (CH) (Ins) No. 320/2023 For Stay IA No. 977/2023	Punjab National Bank Vs Shri Shivadutt Bannanje, Liquidator of M/S Falcon Tyres Ltd. (In Liquidation)	Mr. Varun Srinivasan	
19	Comp App (AT) (CH) (Ins) No. 419/2023 For Stay IA No. 1274 & 1276/2023 For Direction IA No. 1275/2023	Trimex Industries Pvt. Ltd. Vs Ind-Barath Power Gencom Ltd & 3 Ors. WITH	Ms. Revathi Manivannan	Dr. P Vasudevan- R1, R3 & R4
20	Comp App (AT) (CH) (Ins) No. 420/2023 For Stay IA No. 1277 & 1279/2023 For Direction IA No. 1278/2023 For Exemption IA No. 1280/2023	Millenium Steel India Private Limited Vs IND-Barath Power Gencom Ltd & 3 Ors.	Ms. Revathi Manivannan	Dr. P Vasudevan- R1, R3 & R4
21	Comp App (AT) (CH) (Ins) No. 36/2024 For Stay IA No. 106/2024 For Exemption IA No. 107/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 21 Ors. WITH	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy- R1 Mr. Pradeep Joy- R2 Mr. Ramasubramania m Raja- R3
22	Comp App (AT) (CH) (Ins) No. 37/2024 For Stay IA No. 109/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 3 Ors.	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy- R1, R2 Mr. Ramasubramania m Raja-R3 Mr. Pradeep Joy- R4

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23	TA (AT) No.188/2021 (CA (AT) No.77/2019) For Condone Delay IA No. 301/2023 For Direction IA No. 219/2024	Dr. Joe Verghese & 3 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors. WITH	Mr. M. Narayana Bhat	Mr. AM Sridharan- R1 Mr. Saji P John-R4 & R6 Mr. Prasad Vijayakumar- R5

24	TA (AT) No. 189/2021 (CA (AT) No. 105/2019)	Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors.	Mr. K Sathyamurthi	Mr. AM Sridharan- R1 Mr. Prasad Vijayakumar- R5
25	Comp App (AT) (CH) No. 37/2021 For Condone Delay IA No. 489/2021	Sudershan Kumar Manchanda & 2 Ors Vs S.M. Kannappa Automobiles Pvt. Ltd. & 5 Ors	Mr. Anirudh Krishnan Mr. Advaith Neelakanttan	Mr. Smaran Shetty- R1, R2, R4, R6 Mr. Pradeep Nayak- R5
26	Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Exemption IA No. 700/2021 For Directions IA No. 86 & 808/2023 For Additional docs. IA No. 809/2023	DRS Logistics Pvt. Ltd. & 4 Ors Vs. Anjani Kumar Agarwal & 10 Ors WITH	Mr. T.K. Bhaskar	Mr. Rajesh Ranjan- R1-R6 Mr. Kushagra Pandit- R7, R8 & R10, R11
27	Comp App (AT) (CH) No.1/2022 For Direction IA No.192/2022	Anjani Kumar Agarwal & 5 Ors Vs DRS Logistics Pvt. Ltd. & 10 Ors.	Mr. Anant Merathia	Ms. Kriti Mewar- R1, R2, R7 & R11 Mr. T.K. BhaskarR3 Mr. Kushagra Pandit- R4, R5, R8 & R10
28	TA (AT) No. 176/2021 (CA (AT) (Ins) No. 438/2019	VNR Infrastructure Ltd Vs SS Rail Works Private Limited Through its Managing Director, Mr. A. Srinivasulu Reddy WITH	Mr. T Ravichandran	Mr. M Anil Kumar
29	TA (AT) No. 177/2021 (CA (AT) (Ins) No. 440/2019)	VNR Infrastructures Limited Vs Dy.CSTE Const. & 2 Ors WITH	Mr. T Ravichandran	Mr. S Diwakar- R1 & R3 Mr. Mayank Jain- R2
30	TA (AT) No. 179/2021 (CA (AT) (Ins) No. 444/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy WITH	Mr. T Ravichandran	Mr. Mayank Jain
31	TA (AT) No. 187/2021 (CA (AT) (Ins) No. 567/2019)	VNR Infrastructure Limited Through its Liquidator Mr. T.S.N Raja Vs The Chief Engineer	Mr. T Ravichandran	Ms. Shipra Shukla

32	TA (AT) No.6/2022 (CA (AT) No. 361/2018)	Mr O. Arumugasamy Vs M/s T.R Mills Pvt. Ltd. & 15 Ors. WITH	Mr. Naman Jhabakh	Mr. D Basavarajappa M/s King Stubb & Kasiva- R5, R6 & R7 Mr. Praveenkumar- R10
33	TA (AT) No.12/2022 (CA (AT) No. 259/2018)	M/s Chandraprabha & 2 Ors. Vs Smt. M. Leela & 11 Ors. WITH	M/s King Stubb & Kasiva	Mr. Aman Nalina- R1-R4
34	TA (AT) 13/2022 (CA (AT) No. 258/2018)	M/s Chandra Spinning & Weaving Mills Pvt. Ltd. & 3 Ors Vs Smt. M. Leela & 10 Ors. WITH	M/s King Stubb & Kasiva	Mr. Praveenkumar- R9 - R10
35	TA (AT)No.16/2022 (CA (AT) No. 310/2018)	Mr. M. Nagaraj Vs Smt. M. Leela & 13 Ors. WITH	Mr. Naman Jhabakh	M /s King Stubb & Kasiva- R6, R8- R10 Mr. Praveenkumar- R12
36	TA (AT) No.19/2022 (CA (AT) No. 360/2018)	Mr. O Arumugasamy Vs M/s Chandra Spinning and Weaving Mills Pvt. Ltd. & 15 Ors. WITH	M/s King Stubb & Kasiva	Mr. Praveenkumar- R9
37	TA (AT) No.21/2022 (CA (AT) No. 277/2018)	M.S Nagarathna & 3 Ors. VS Smt. M Leela & 10 Ors. WITH	Mr. Naman Jhabakh	Amsn Nalina Linges- R1 R2 R3 R4
38	TA (AT) No.23/2022 (CA (AT) No. 309/2018)	TR Mills Pvt & 5 Ors. Vs Smt. M. Leela & 8 Ors.	Mr. Naman Jhabakh	M/s King Stubb & Kasiva - R7-R9
39	Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 For Exemption IA No. 959 & 960/2023 For Addl. docs IA No. 961/2023 IA No. 1287/2023	Mr. Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor M/s. Trichy- Thanjavur Expressways Limited Vs IDBI Bank Limited & Anr.	M/s. HK Law Offices Mr. HK Chaturvedi	M/s. Shivakumar and Suresh
40	Comp App (AT) (CH) (Ins) No.225/2022 For Stay IA No. 483/2022	T. V. Balasubramanian Vs K Bharathi & 4 Ors WITH	Mr. Thriyambak J. Kannan	Mr. Dwarakesh Prabhakaran- R1 Mr.Shubha Ranjani AnanthR4 Mr. NP Vijayakumar- R5

41	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd. Vs. K. Bharathi & 5 Ors. WITH	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijay Kumar-R2, R4 Mr.Thriyambak J Kannan-R3, R5 Ms. Subha Ranjani Ananth-R6
42	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs. T.V. Balasubramaniam & 5 Ors. WITH	Mr. H Karthik Seshadri	Mr.Thriyambak J Kannan-R1 Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth-R3, R5 Mr NP Vijay Kumar-R6
43	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd. Vs. Sripriya Kumar & 4 Ors. WITH	Mr. H Karthik Seshadri	Mr.N.P.Vijay Kumar-R1 Mr. Dwarakesh Prabhakaran- R2 Ms. Shubha Ranjani Ananth-R3,R5
44	Comp App (AT) (CH) (Ins) No. 252/2022	Sripriya Kumar, RP of Green Gardens Pvt. Ltd. Vs K.Bharathi & 4 Ors. WITH	Mr. N.P. Vijay Kumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R. Sowmya-R2-R4
45	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs. Komma Reddy Tarun Kumar & 2 Ors. WITH	Mr. H. Karthik Seshadri	Ms. Shubha Ranjani Ananth - R1 Mr N.P.Vijaya Kumar- R2
46	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Limited Vs. K. Bharathi & 5 Ors. WITH	Mr.H Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijay Kumar- R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6
47	Comp App (AT) (CH) (Ins) No.278/2022	Sripriya Kuma, RP of Green Garden Pvt. Ltd. Vs Komma Reddy Tarun Kumar & Anr.	Mr. N.P.Vijay Kumar	Ms. Subharanjani Ananth- R1

48	Comp App (AT) (CH) (Ins) No. 125/2023 For Stay IA No. 426/2023 For Urgent Listing IA No. 425/2023	Mr. Sutanu Sinha Vs M/s. Litostroj Power D.O.O WITH	Mr. Nithyavendhan K	Mr. Arun Karthik Mohan
49	Comp App (AT) (CH) (Ins) No. 224/2023	Litostroj Power D.O.O. Vs IVRCL Limited & Anr.	Mr. Arun Karthik Mohan	Mr. Nithyavendhan K

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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